## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated Guwahati the 24th November, 2022

No.HC.VII-60/2022/ 11293 /A. In partial modification of this Registry's Notification No.HC.VII-60/2022/ 5551 /A. Dated 03.08.2022, the High Court is pleased to promote Shri Aparesh Chakravarty, District and Sessions Judge, Barpeta (Retd.) a Selection Grade District and Sessions Judge of the Assam Judicial Service to the post of Super Time Scale District and Sessions Judge in the scale of pay of Rs.70290-1540-76450/-plus other allowances as admissible under the Rules with effect from the date of his retirement on superannuation i.e. 30.06.2022 instead of 03.08.2022.

By Order,
Sd/- Bomen Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-60/2022/ 11294 - 11303 /A.

Dated 24.11.2022

## Copy to:-

- 1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati for information and necessary action, with reference to the letter No.GE-6/Judl/2022-23/917 dated 19.09.2022.
- 3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The District and Sessions Judge
- 5. Shri Aparesh Chakravarty, District and Sessions Judge, Barpeta (Retd.), C/o Mrs. Manideepa Chakravarty, House No.735, Upper Hengrabari, Gopal Krishna Path, Guwahati-781006
- 6. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_\_\_, Gauhati High Court, Guwahati
- 7. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
- 8. The Administrative Officer (J) ( ), Gauhati High Court, Guwahati
- 9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
- 10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

[The list of Officers here-in-above is not necessarily in order of seniority)

REGISTRĂR` (VIGILANCE) GAUHATI HIGH COURT, GUWAHATI

15 24/11/2022